

[Translation]

HBJ Pipeline

2795. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government has asked the Gas Authority of India Ltd. (GAIL) to give up its \$ 58.5 million claim on the Spie Capag-led, French consortium, which has been awarded the contract for laying the HBJ pipeline, and pay the consortium \$ 71.11 million in damages;

(b) if so, the rationale behind this Government's decision; and

(c) the reaction of the GAIL Board thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) The dispute between GAIL and Spie Capag has been settled on the lines recommended by the Indo-French Joint Committee. Both sides have withdrawn all their claims. GAIL has released withheld payments and has also paid USD 31 million as the settlement amount.

(b) The settlement was recommended to remove the uncertainties connected with protracted and expensive litigation and also to improve the bilateral relations between France and India.

(c) The GAIL Board has decided to implement the recommendations of the Joint Committee as approved by the Government of India.

[English]

Setting up of Power Plants

2796. SHRI MADHAVRAO SCINDIA :
SHRI SATYAJITSINH DULIPSINH
GAEKWAD :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up some power-plants along India's coastline;

(b) if so, the details thereof, particularly the projects to be set up in Gujarat and Maharashtra; and

(c) the stage at which the proposal stands?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) to (c) Information is being collected and will be laid on the Table of the House.

[Translation]

Supply of LPG Cylinders

2797. DR. BALIRAM : Will the PRIME MINISTER be pleased to state :

(a) whether the adequate LPG cylinders are not

being supplied in to the LPG dealers in Azamgarh district of Uttar Pradesh due to which consumers have to face difficulty;

(b) if so, the month-wise requirement of LPG cylinder in Azamgarh district during the period July to December, 1996;

(c) the number of LPG cylinders actually supplied; and

(d) the steps being taken by the Government for regular and adequate supply of LPG cylinders?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Adequate number of LPG cylinders have been supplied in the District of Azamgarh (UP) by PSU Oil Companies. They have not received any complaint about short supply of LPG cylinders in Azamgarh District. However in September and October, 1996 spodic shortage was experienced, which was soon overcome.

(b) and (c) The monthwise requirement of LPG Cylinders and the actual supplies of LPG during the period July, 96 to December, 96 in Azamgarh District are given as under :

| Month | Demand | Supply (Refills) |
|-----------|--------|------------------|
| July | 15108 | 15040 |
| August | 16234 | 16329 |
| September | 15908 | 15652 |
| October | 16408 | 16325 |
| November | 16708 | 16313 |
| December | 17586 | 18706 |
| Total | 97952 | 98365 |

(d) The demand of the existing consumers of LPG in the country including Distt.-Azamgarh (U.P.), who are enrolled with the distributors of Public Sector Oil Companies, is by and large being met in full. Temporary backlogs that may arise, are cleared by augmenting LPG supplies through operation of bottling plants for extended hours and on holidays and by arranging supplies from bottling plants in the adjoining areas.

[English]

Family Credit Plan

2798. DR. T. SUBBARAMI REDDY :
SHRI SURENDRA YADAV :
SHRI NAWAL KISHORE RAI :
SHRIMATI LAKSHMI PANABAKA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have launched the

"Family Credit Plan" for the development of families living in rural areas of the country;

(b) if so, the name of States where this plan was implemented and the number of districts in each State benefited by this plan;

(c) whether the implementation of this plan proposed to be extended during the current year; and

(d) the criteria laid down by the Government to identify such States and the districts therein?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir/Madam. This Ministry is implementing the Family Credit Plan under IRDP for upliftment of the families living below the poverty line in rural areas of the country.

(b) State-wise number of districts covered under Family Credit Plan is given in the Statement.

(c) Yes, Sir/Madam. It is proposed to extend the Family Credit Plan in 1997-98 in 100 more districts.

(d) The main criterion for identifying the districts under Family Credit Plan is the existence of the District Development Office of NABARD in the district.

Statement

Statement showing State-wise coverage of district under Family Credit Plan of IRDP

| S.No. | State/UTs | No. of district where NABARD Office is in existence |
|-------|-------------------|---|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 16 |
| 2. | Arunachal Pradesh | - |
| 3. | Assam | 11 |
| 4. | Bihar | 12 |
| 5. | Goa | 1 |
| 6. | Gujarat | 9 |
| 7. | Haryana | 13 |
| 8. | Himachal Pradesh | 5 |
| 9. | Jammu and Kashmir | 2 |
| 10. | Karnataka | 13 |
| 11. | Kerala | 13 |
| 12. | Madhya Pradesh | 18 |
| 13. | Maharashtra | 18 |
| 14. | Manipur | - |
| 15. | Meghalaya | 2 |
| 16. | Mizoram | - |
| 17. | Nagaland | - |
| 18. | Orissa | 10 |
| 19. | Punjab | 6 |

| 1 | 2 | 3 |
|-------|-----------------|-----|
| 20. | Rajasthan | 17 |
| 21. | Sikkim | - |
| 22. | Tamil Nadu | 12 |
| 23. | Tripura | 1 |
| 24. | Uttar Pradesh | 29 |
| 25. | West Bengal | 8 |
| 26. | A and N Islands | - |
| 27. | D and N Haveli | - |
| 28. | Daman and Diu | - |
| 29. | Lakshadweep | - |
| 30. | Pondicherry | 1 |
| Total | | 217 |

[Translation]

Construction of Personal Toilets

2799. SHRI D.P. YADAV : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of personal toilets constructed, till date, by the Uttar Pradesh Government under the Hygiene Programme in Sambhal Parliamentary Constituency and the amount received by the State as grants from the Central Government;

(b) whether this amount has not been increased in spite of continuous increase in the construction material; and

(c) if so, the action taken by the Government, in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The State Government of Uttar Pradesh has reported that 9229 personal toilets have been constructed till date in the Sambhal Parliamentary Constituency. Central assistance of Rs. 4542.834 lakh has been released to the State Government of Uttar Pradesh under the Centrally Sponsored Rural Sanitation Programme from 1986-87 to 1996-97.

(b) and (c) The Central assistance is not increased on year to year basis. The unit cost as approved is found to be adequate to meet the basic requirement. The State Governments are however, free to meet the higher cost, if any, out of their own funds under the Minimum Needs Programme.

Foreign Funds for Terrorists

2800. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that Kashmiri terrorists have received foreign funds;